

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD**

**Original Application No.331/2016
Date of Order : 12.06.2019**

Between :

Dr.Sudheer Kumar,
S/o late M.Rama Rao, Aged 44 years,
Occ : Scientist D (Assistant Hydrogeologist),
R/o H.No.3-12-92/494&495/101, Flat No.101,
Sunrise Enclave Apartments, Rock Town Colony,
GSI Post, L.B.Nagar, Hyderabad – 500 068. ... Applicant

And

1. Government of India,
Ministry of Water Resources,
Rep. by its Secretary,
Shram Shakti Bhavan, New Delhi.

2. The Central Ground Water Board,
Ministry of Water Resources,
Government of India, Bhujal Bhavan,
N.H.4, Faridabad – 121 001,
Haryana State, Rep. by its Chairman.

3. The Director Administration,
Ministry of Water Resources,
Government of India,
Central Ground Water Board,
Bhujal Bhavan,NH-4, Faridabad – 121 001.

4. The Regional Director,
Central Ground Water Board Southern Region,
Bandlaguda, Thattanaram, GSI Post,
Nagole, Hyderabad – 500 068.

5. The Administrative Officer,
Ministry of Water Resources,
Government of India, Central Ground Water Board,
Bhujal Bhavan, NH-4, Faridabad – 121 001. ... Respondents

Counsel for the Applicant ... Mr.K.Udayasri, Advocate

Counsel for the Respondents ... Mrs.K.Rajitha, Sr.CGSC

CORAM:

Hon'ble Mr. B.V.Sudhakar ... **Member (Administrative)**

ORAL ORDER

[As per Hon'ble Mr. B.V.Sudhakar, Member (Admn.)]

Learned counsel for the applicant submits that he may be allowed to withdraw the OA, as the respondents are likely to consider the request of the applicant, subject to the withdrawal of the OA.

2. Hence, the OA is dismissed as withdrawn. There shall be no order as to costs.

(B.V.SUDHAKAR)
MEMBER (ADMN.)

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